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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(OS) 348/2025, I.A. 13417-13418/2025 and I.A. 17271/2025**
MR. FAZLU REHMAN KHATRI & ORS.Plaintiffs

Through: Mr. Ashish Mohan, Sr. Advocate with
Mr.Vibhor Verdhan and Mr. Anant
Beniwal, Advocates along with
plaintiff No.2

versus

MR. ABDUL NASIR KHATRI & ORS.Defendants

Through: Mr. Mukesh Kumar Verma and
Mr.Shivam Verma, Advocates with
defendants in person.

CORAM:
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

ORDER
% **15.09.2025**

I.A. 17271/2025 (under Order VII Rule 11 of CPC)

1. Arguments have been concluded on behalf of either side on the instant application.
2. Order reserved.

PURUSHAINDRA KUMAR KAURAV, J
SEPTEMBER 15, 2025
Nc/sph